

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**C.P.No.496/KB/2017**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Pradip Banerjee & Ors. -Versus- Prabartak Trust & Ors.	
Under Section		<b>241/242</b>	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 31/10/2017.

*sd*

(Jinan K.R.)  
Member (J)

*sd/-*

(Vijai Pratap Singh)  
Member (J)